

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):**

(a) to (c). The first course under scheme of foundrymen's training has already started at the Institute. The scheme provides for short-term courses of three months each with about 20 trainees for each course. Admission to the course will be opened primarily to foundrymen sponsored by established foundries in India and by the Government technical institutes.

**Shri K. P. Sinha:** May I know if there is any proposal to have another centre than at Kharagpur?

**Dr. M. M. Das:** Yes, Sir. There is a proposal that a similar institution, or rather branch, for foundry technology should be established in the near future in the Indian Institute of Science in Bangalore.

**Shri K. P. Sinha:** May I know the number of students admitted till now and if there are any foreigners among them?

**Dr. M. M. Das:** Twenty-three students have been admitted for the first three months course. I do not know whether any foreigner has been admitted to this course or not.

**Shri Muniswamy:** May I know whether it is a fact that some of the equipment of this institute was supplied free of cost by foreign countries, and if so, to what extent?

**Dr. M. M. Das:** The American Technical Co-operation Mission agreed to send a foundry technologist who has already joined and under whose guidance this department has been started. This Technical Mission has also offered to make available the necessary equipment.

#### SMUGGLED GOLD

\*1699. **Shri M. L. Dwivedi:** Will the Minister of Finance be pleased to state:

(a) the total quantity and value of smuggled gold seized by the Customs authorities (i) during 1953 and (ii) upto the 15th February in 1954;

(b) how this gold is being disposed of;

(c) from what sources was the gold being smuggled.

(d) how many persons were involved; and

(e) what action has been taken against them?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 2.]

(b) After issue of a show cause notice if the gold is found to be liable for confiscation under the Sea Customs Act it is confiscated, either outright or with an option to the owner to pay a fine in lieu of confiscation for clearance on production of a no objection certificate from the Reserve Bank of India; otherwise it is released to the owner. The gold is transferred to the Mint if it is confiscated outright or if the owner does not exercise the option of paying within the period stipulated the fine fixed in lieu of confiscation.

(c) The gold was found to have been smuggled from the Persian Gulf, East Africa, Singapore, the Portuguese and French Possessions in India, etc.

(d) In all 634 persons were involved during the period in question.

(e) In addition to confiscation of gold, personal penalties were imposed on certain offenders and a few of the offenders were also prosecuted under the Foreign Exchange Regulation Act.

**Shri M. L. Dwivedi:** Out of this Rs. 5 million worth of gold, how much has been detected by the new kind of scientific machine employed for detecting gold at the check posts?

**Shri A. C. Guha:** I have no definite information, but I do not think much of it will go to the credit of that machine. Almost the entire quantity has been detected by the usual old methods.

**Shri M. L. Dwivedi:** What is the sum of money which the Government of India have invested in the purchase and installation of such equipment in the various check posts all over India?

**Shri A. C. Guha:** I would like to have notice for that.

**Shri K. Subrahmanyam:** What are the figures of 1952 as regards the amount of gold as well as the persons involved as compared to 1953?

**Shri A. C. Guha:** I have not got with me the 1952 figures.

**Shri Boovaraghasamy:** May I know how many times gold was detected, and may I also know whether any person has smuggled more than one time and the additional action taken against those who have smuggled more than once?

**Shri A. C. Guha:** That information also is not available with me. I have only got the figures of how many persons are involved.

**Shri Joachim Alva:** Has there been a perceptible decline in the smuggling of gold this year as a result of tightening of customs measures and also as a result of the tightening of the borders of North Kanara and Belgaum after the political turmoil in Goa?

**Shri A. C. Guha:** I think smuggling of gold has gone down somewhat due to the tightening of the checking arrangements and also due to the fact that the price of gold in the French possession is almost the same as in India and so it is not profitable for the smugglers to smuggle from that place.

**Shri M. L. Dwivedi:** May I know...

**Mr. Speaker:** I am going to the next question.

#### ANDAMAN AND NICOBAR ISLANDS

\*1700. **Shri Bibhuti Mishra:** Will the Minister of Home Affairs be pleased to state the names of the States from which agriculturist families have gone to settle in Andamans and the Nicobar Islands under the Five Year Scheme?

**The Deputy Minister of Home Affairs (Shri Datar):** The agriculturist families, so far settled in the Andamans under the Five Year Scheme, were taken from the States of West Bengal and Travancore-Cochin.

**श्री विभूति मिश्र:** श्रीर जगह से कोई जाय तो उन को बसाने की सुविधा सरकार दे सकती है ?

**Shri Datar:** We want to send as many as possible subject to our scheme.

**श्री विभूति मिश्र:** जब वहां कोई बसने के लिये जाता है, तो उस को सरकार कौन सी सुविधा देती है ?

**अध्यक्ष महोदय:** मैं समझता हूँ कि यह प्रश्न यहां पर बार बार पूछा गया है।

#### CENTRAL FOOD TECHNOLOGICAL RESEARCH INSTITUTE

\*1701. **Shri N. Rachiah:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether an advisory Committee has been set up by the Central Government for the Central Food Technological Research Institute;

(b) if so, the names of the Members;

(c) when it was constituted; and

(d) whether the Committee meets periodically?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) to (d). A statement giving the required information is laid on the Table of the House. [See Appendix VIII, annexure No. 3.]

**Shri N. Rachiah:** May I know whether the question of making appointments in this Institute is directed by this committee?

**Shri K. D. Malaviya:** Appointments are generally made by the Director of the Institute.

**Shri N. Rachiah:** What is the term of this committee?

**Shri K. D. Malaviya:** I presume that he wants the functions of this committee.

**Mr. Speaker:** I think he wants the period.